

(c) the number of engineers who have so far been given this training during the Third Plan Period; and

(d) the number of engineers who, after being given this specialised training, have left the service of Government or public undertakings?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). The Council of Scientific and Industrial Research has no regular scheme for specialised training of engineers. However, short term specialised training/refresher courses in engineering are conducted in some of the National Laboratories/Institutes. Such training/refresher courses form part of the programme of the Laboratory/Institute concerned and no funds are provided for this purpose separately.

(c) and (d). Do not arise.

सोन नदी परियोजना का नक्शा

2771. श्री बिभूति मिश्र :
श्री क० ना० तिवारी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पटना से प्रकाशित होने वाले समाचार पत्र "इंडियन नेशन" दिनांक 14 सितम्बर 1966 में "डी मैप आफ सोन रिवर प्रोजेक्ट हैज गोन टू पाकिस्तान" (सोन नदी परियोजना का नक्शा पाकिस्तान के हाथ में पहुँच गया है) शीर्षक के अन्तर्गत छपे समाचार की ओर दिलाया गया है; और

(ख) यदि हाँ, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में उपमंत्रि (श्री बिद्या चरण शुक्ल) : (क) जी हाँ ।

(ख) बिहार सरकार द्वारा की गई जाँचों से पता चलता है कि उक्त नक्शा राज्य सरकार के एक अधिकारी के कब्जे से

नदी में गिर कर खो गया था और वह पाकिस्तान नहीं भेजा गया था ।

Socio-Education Centres

2771-B. Shri Sivamurthi Swamy: Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have started some socio-education Centres to bring the civic sense among the people;

(b) if so, the number and names of the places where these Centres have been working;

(c) whether there is a programme to increase the number of such centres; and

(d) if so, the details thereof?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

(a) No, Sir.

(b) to (d). Do not arise.

Consumer Price Index

2771-C. Shri Gulshan: Will the Minister of Labour, Employment and Rehabilitation be pleased to state the consumer price index number for the months of August, September and October, 1966?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): The all India Average Consumer Price Index Number for Working Class (General) on base 1949-100 was 190 for the month of August, 1966 and 191 for September, 1966. The Consumer Price Index Number for October, 1966 has not yet been published.

12.25 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DECISION TO WITHDRAW PARTICIPATION OF THE INDIAN CONTINGENT IN THE FORTHCOMING ASIAN GAMES

Dr. Karni Singhji (Bikaner): Sir, I call the attention of the Minister of

Education to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Reported decision of the All India Council of Sports and Indian Olympic Association to withdraw participation of the Indian contingent in the forthcoming Asian Games."

Shri M. R. Krishna (Peddapalli): Sir, before the Minister makes his statement, I want to seek one clarification. I had also sent in a Calling Attention Notice and it was addressed to the Ministry of Finance. The Education Ministry is as helpless as the Indian Olympic Association or the All India Council of Sports, because the recommendations of the All India Council of Sports were accepted by the Ministry of Education and forwarded to the Ministry of Finance. Now, if the Education Ministry is trying to defend the Ministry of Finance it will not be doing any justice.

Mr. Speaker: How can I prevent them from defending anybody?

Shri M. R. Krishna: Sir, don't you see any reason in what I say? My Calling Attention Notice was addressed to the Ministry of Finance.

The Minister of Information and Broadcasting (Shri Raj Bahadur): Of course, Sir, the Ministry of Education was in sympathy with the recommendations of the All India Council of Sports. Nevertheless, it was the Speaker who ruled that the Ministry of Education should answer the Calling Attention Notice (*Interruptions*).

Shri M. R. Krishna: Sir, it is not that I am talking something trash. Please listen to me.

Mr. Speaker: I have listened to him. His name is included here. What more does he want?

Shri M. R. Krishna: Sir, the Ministry of Education has already recommended the contingent to the Minis-

try of Finance. It is the Ministry of Finance which has brought it down. Therefore, it should be the Ministry of Finance which should answer this and from that we will be able to know whether the Finance Ministry is right or wrong.

Mr. Speaker: Let me proceed. Let us hear what the Minister has to say.

Shri S. M. Banerjee (Kanpur): Sir, you have read the statement. The statement is here.

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): Sir, before I read the statement, I want to seek your permission to make some slight correction in the statement already circulated. The 5th Asian Games are scheduled to be held in Bangkok from December 9 to 20, 1966. In this connection, the Indian Olympic Association which is responsible for sponsoring Indian Contingents for participation in international games, had originally proposed a contingent of 151 persons to be sent to Bangkok. Their proposal was considered by the All India Council of Sports which advises the Ministry of Education in all matters concerning games and sports, in September, 1966 and the Council advised the Indian Olympic Association to bring down the number of players and officials to about 80-100, nearer 80 than 100, to save expenditure in rupees and foreign exchange.

The Indian Olympic Association even in their revised proposals recommended a contingent of 135 persons. After that the Standing Committee of the All India Council of Sports, after discussing the matter with the office-bearers of the Indian Olympic Association, recommended a contingent of 117 persons. Subsequently, as a result of further discussions held between the President, Indian Olympic Association, President, All India Council of Sports and the Ministry of Education, the size of the contingent was further reduced to 105, including players, officials, delegates etc.

[Shri Bhakt Darshan]

That final proposal was very carefully examined from foreign exchange angle in the Ministry of Finance and it was found that the Government would not be in a position to release foreign exchange for more than 81 persons. The President, Indian Olympic Association, was therefore, informed of this decision and was requested to restrict the size of the contingent to 81 persons. However, it seems that the Indian Olympic Association is not prepared to accept the reduced size of the contingent and so they have announced withdrawal of India's participation from these games.

The Ministry of Education has tried its level best to prevail upon the Indian Olympic Association to accept the reduced size of the contingent, keeping in view our foreign exchange difficulties; but the Indian Olympic Association does not see its way in accepting this suggestion.

India's non-participation in this year's Asian Games, will no doubt cause disappointment to the sportsmen in the country and to the sports-loving community in India, Thailand and other countries; but keeping in view our foreign exchange limitations, we cannot afford to provide for a contingent of more than 81 persons.

The Government's offer to send a contingent of 81 persons is still open. We would therefore, once again appeal to the Indian Olympic Association to accept it in the true spirit of sportsmen.

Dr. Karni Singhji: May I know if the Government realises the immense loss of India's prestige in the international sports world if we were not to enter the Asian Games, India being the originator of the games and when the first of the series were held in Delhi, and the reason for Government's rigid attitude not to consider the Olympic Association's suggestion to include a contingent of 105 sportsmen representing the cream of India's youth, thereby disappointing not only

the contestants but also millions of other sports-loving citizens of India, the extra foreign exchange requirement being a paltry sum of £1,000, when more than such sums are wasted on non-essential delegations?

Shri Raj Bahadur: We are in entire sympathy and even in accord with the sentiments expressed by the hon. Member. But may I submit for the consideration of the House that last time when this country participated in the Asian Games in Jakarta four years ago the total complement allowed was 81, which was willingly accepted. Because of our foreign exchange difficulties we thought that this time also we could retain the old figure of 81. That was the reason which largely weighed with Government in sanctioning that number.

Shri Shivaji Rao S. Deshmukh (Parbhani): Is there birth control in the sports world also so that there could be no increase from 81 to 105 within four years?

श्री यशपाल सिंह (कैथना): जिसे यह ये क्लबरल प्रोग्राम कहते हैं, साल भर में उन पर करोड़ों रुपया खर्च होता है और उन के बारे में कोई फ़ॉरैन एक्सचेंज की डिफ़िकल्टी सामने नहीं आती है। इस तरह की हरकतों से खुद सरकार का सिर नीचा होता है और विदेशों में हमारी निष्प्रभता सिद्ध होती है। क्या सरकार ने यह सोचा है कि कि इस सम्बन्ध में फ़ॉरैन एक्सचेंज की जो दिक्कत है, उस को फ़ॉरैन दूर किया जाये? क्या सरकार ने इस बात पर भी गौर किया है कि फ़ॉरैन एक्सचेंज देने का प्राफ़िस और सेवर्जनिंग एंथारिटी एक होनी चाहिये, अलग अलग नहीं होना चाहिये?

श्री राज बहादुर: माननीय सदस्य काफ़ी विद्वान हैं और वह जानते हैं कि "कतरा कतरा शवद दरियाये" हम बन्द बन्द बचा कर ही फ़ॉरैन एक्सचेंज को बचाने की कोशिश करते

है। मैं उन को यकीन दिलाना चाहता हूँ कि अभी भी इस बात की कोशिश की जा रही है कि किस तरह इस मुश्किल को हल किया जाये।

Shri M. R. Krishna: This youthful Government, which is spending a lot of money on student discipline and understands the importance of international understanding and co-operation, why it has not thought it fit to encourage sportsmen and sports by allowing that contingent to go to an Asian country and participate in the Asian games to develop international understanding?

Shri Raj Bahadur: There is not the slightest difference of opinion about the objective to be achieved. We extremely regret that our country may not be in a position to participate in the Games. But we still hope that perhaps with some persuasion, some discussion and some adjustment it may be possible for them to participate.

Mr. Speaker: Shri S. M. Banerjee.

Shri M. R. Krishna: Sir, I want to ask one more question.

Mr. Speaker: I am sorry, only one question is allowed.

Shri M. R. Krishna: If I had known that, I would have asked the other question. I may be permitted to ask one more question.

Mr. Speaker: I am sorry.

Shri S. M. Banerjee: It is mentioned in the statement:

"The Government's offer to send a contingent of 81 persons is still open. I would, therefore, once again appeal to the Indian Olympic Association to accept it in the true spirit of sportsmen."

I want to know whether the hon. Minister is aware that in 1964 or 1965 the businessmen of the country who wanted to go abroad were given foreign exchange to the tune of Rs 2.85 crores for merely visiting and sight-seeing. In view of that,

may I know whether they will try to improve the number from 81 because the number of athletes has also increased during the last four years? Will they reconsider the whole matter and see that the contingent goes there to keep the good name of India?

Shri Raj Bahadur: I am not at all aware of the astronomical figure of Rs. 2 crores-and-so-many-lakhs.

Shri S. M. Banerjee: The Finance Minister made the statement here in this House.

Shri Raj Bahadur: It is not a sin not to be aware. I do not know. But I do not also know what is the relevance between the two. I think, this matter has to be decided on its own merits.

Shri S. M. Banerjee: For a businessman you will give everything.

Shri Joachim Alva (Kanara): While warmly commending the Finance Minister in permitting such a large number of 80 persons to go abroad when we have got this grave financial difficulty, may I know what power the Government of India possesses in controlling a body like the Olympic Association which in the name of India is preventing 80 persons representing us abroad and depriving the founder country like India of representing us in the Games and what steps Government has taken to put a ten-year programme of sports like hockey, ricket, football, volleyball etc., so that the reactionary forces of maharajas and super-maharajas—with apologies to Maharaja Karni Singhji—and officials may be cut off? A Deputy Secretary, who is a PRC and who is going, is also cut off. There is an unholy alliance of these forces.

Shri Raj Bahadur: I am sure that the House will agree with me that on the national plane every element in the society, maharajas included, should be free to participate. Therefore, we cannot really say that this committee or that committee is not good. I would say that our team is constituted

[Shri Raj Bahadur]

of some of the best sportsmen and we have got to give them the fullest recognition and appreciation for that. We should try to adjust the differences as far as possible and we will try to persuade them as best as we can.

12.37 hrs.

RE: CALLING ATTENTION NOTICE
(Query)

Mr. Speaker: Papers to be laid on the Table.

Shri A. K. Gopalan (Kasergod): Sir I have given a calling-attention notice on a matter of very urgent public importance. It is concerning Kerala which is under the President's rule. All engineers in Kerala have given notice of a strike because the Governor refused an interview with them. When the Governor of a State, which is under President's rule, refuses to see them, they have given notice of a strike. It affects all the engineers of Kerala. It is not a small thing. What will happen if this takes place? So, at least there should be some statement. For more than one year Kerala is under President's rule and they cannot represent anything. The Governor, the Head of the State, does not even allow an interview.

Mr. Speaker: As a leader, Shri Gopalan must realise that I have requested many times that in this manner it should not be raised.

An hon. Member: What could be done then?

Mr. Speaker: He might tell me and I will ask the Minister if he can make a statement.

Shri A. K. Gopalan: I am only requesting you because it is very important.

Shri Nambiar (Tiruchirapalli): We have only two more days.

Mr. Speaker: How can I help it?

Shri Nambiar: Will you persuade the Minister to accept it tomorrow?

श्री बागड़ो (हिसार): अध्यक्ष महोदय, श्री प्रभुदत्त ब्रह्मचारी के बारे में यह जो प्राया है, इस को सभा-पटल पर रखने की इजाजत दीजिए। जेल में उन की हालत खराब है।

अध्यक्ष महोदय: इस तरह टेबल पर कागजात नहीं रखे जाते हैं।

श्री बागड़ो: इस में क्या एतराज है?

श्री हुकूम चन्द लखवाय (देवास): अध्यक्ष महोदय, जब सरकार ने श्री शंकराचार्य को छोड़ दिया है, तो उस ने श्री प्रभुदत्त ब्रह्मचारी को क्यों पकड़ रखा है। उन को भी छोड़ देना चाहिये। उन की गिरफ्तार ———

Mr. Speaker: I am asking Shri Kachhavaia again and again that he should not continue in this manner.

12.39 hrs.

PAPERS LAID ON THE TABLE
NOTE TO CHINESE EMBASSY

The Minister of External Affairs (Shri M. C. Chagla): (Sir, I beg to lay on the Table a copy each of the following papers:—

(1) Note given by the Ministry of External Affairs, New Delhi, to the Embassy of China in India on the 25th November, 1966. [Placed in Library. See No. LT 7443/66].

(2) Note given by the Ministry of Foreign Affairs, Peking to the Embassy of India in China, on the 15th September, 1966. [Placed in Library. See No. LT-7444/66].

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I wish to ask for a clarification of this item No. 4. It is a trifle baffling to me at any rate. Item 4 refers to two notes—one by the Ministry of External Affairs, Government of India, to the Embassy of China